


**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 16.06.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
ARGUMENTS 1. RA 84/2020 2. RA 24/16 3. MA 164/12 4. MA 49/13 5. RA 2/17	ARGUMENTS 1. CrI.R.P.30/18 2. CrI.Misc.1061/18 3. CrI.Misc.397/2020 4. CrI.Misc.435/2020 5. SC.87/14
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
ARGUMENTS 1. RA 61/18 2. A.S.57/18 3. A.S.58/18 4. A.S.60/18 5. R.A.215/2020	ARGUMENTS 1. SC.167/16 2. Spl.c.86/14 3. Spl.c.130/15 4. Spl.c.121/15 5. CRL.R.P.75/19


15/6/2020
I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

**NOTE: 1. Other cases listed on 06.06.2020 are posted to 04.07.2020.
2. All advocates are requested to strictly follow SOP dated
28.05.2020 issued by Hon'ble High court of Karnataka**

In the court of Yadav K.
VIII Addl. District & Sessions Court

CAUSE LIST DATED 16.06.2020

Morning Session	Afternoon Session
Arguments 1. RA 20/2018 2. RA 157/2019 3. RA 158/2019 4. SC 80/2014	OBJECTION 1. Crl.Misc. 625/2020 2. Crl.Misc. 645/2020 3. SC 369/2019 4. SC 27/2020
Hearing 1. Crl.Misc. 531/2020	ORDER 1. SC 359/2019

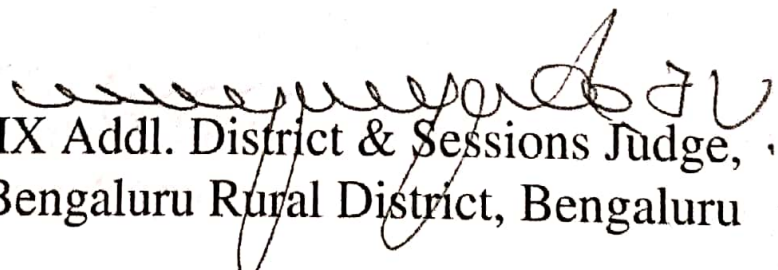
VIII ADDL. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note:

All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

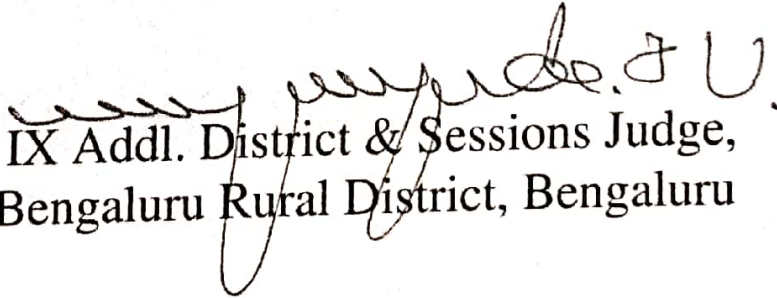
The revised cause list of IX Additional District & Sessions Judge court as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka on: 28-05-2020
Cause List Dt: 16-06-2020 (Morning Session)

Sl No	Nature of case	Case No	Stage of the case
1	Spl.C	09/2012	Arguments
2	RA	31/2009	Arguments
3	P&SC	32/2020	Arguments
4	RA	42/2016	Arguments
5	RA	197/2016	Arguments
6	RA	29/2017	Arguments
7	RA	55/2017	Arguments
8	RA	91/2017	Arguments
9	RA	119/2017	Arguments
10	RA	125/2017	Arguments


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru

The revised cause list of IX Additional District & Sessions Judge court as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka on: 28-05-2020
Cause List Dt: 16-06-2020 (After Noon Session)

Sl No	Nature of case	Case No	Stage of the case
1	RA	166/2017	Arguments
2	RA	167/2017	Arguments
3	RA	01/2018	Arguments
4	RA	11/2018	Arguments
5	RA	113/2018	Arguments
6	RA	120/2018	Arguments
7	RA	123/2018	Arguments
8	RA	68/2019	Arguments
9	RA	77/2019	Arguments
10	MA	20/2019	Arguments


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru